

(a) Out of a total Central assistance of Rs. 9 lakhs allocated to Bihar for 1968-69, the State Government have, so far, not earmarked any funds for rural housing except Rs. 0.50 lakh for the maintenance of their Rural Housing Cell.

(b) and (c). Do not arise.

Seizure of contraband Gold and Watches at Cochin

1588. SHRI P.C. ADICHAN :
DR. SUSHILA NAYAR :
SHRI HUKAM CHAND
KACHWAI :
SHRI SEZHIYAN ;
SHRI R. BARUA ;
SHRI CHENGALRAYA
NAIDU :
SHRI ONKAR LAL BERWA :
SHRI N.R. LASKAR :
SHRI VISHWA NATH PAN-
DEY :
SHRI R.K. SINHA :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that gold weighing 40,000 tolas of the value of about Rs. 75 lakhs and about 5,000 wrist watches were seized on or about the 10th January, 1969, by the Cochin Customs authorities from an Arab Dhow on high-seas at Chettuva about 30 miles from Cochin ;

(b) if so, in what circumstances and conditions the contraband goods were seized ; and

(c) the number of persons, foreigners and Indians arrested in this connection and nature of action taken against them ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). Yes, Sir. The gold and wrist watches were concealed in gunny bags kept under the platform on either side of the cabin of the dhow well strung with a strong long rope. The dhow was intercepted on the Sea at a place about five miles off the coast near Chettuwei.

(c) The persons arrested were :—

(i) 7 Pakistanis

(ii) 4 Arabs

(iii) 1 Indian

All the persons were remanded to custody.

Adjudication proceedings under the Customs Act, 1962 are in progress against them. A complaint for prosecution under section 135 of the Customs Act, 1962 is being filed in the court of the Magistrate.

Smuggling of Goods and Gold near Cochin

1589. SHRI P.C. ADICHAN :
DR. SUSHILA NAYAR :
SHRI HUKAM CHAND
KACHWAI :
SHRI SEZHIYAN :
SHRI R. BARUA :
SHRI CHENGALRAYA
NAIDU :
SHRI ONKAR LAL BERWA :
SHRI N.R. LASKAR :
SHRI VISHWA NATH
PANDEY :

Will the Minister of FINANCE be pleased to state :

(a) whether smuggling of gold and other goods across coasts near and adjoining Cochin is rampant ;

(b) if so, the number of seizures of smuggled goods on or near that coastal belt ;

(c) the amount of goods seized in these seizures during 1967 and 1968 ; and

(d) the steps being taken to prevent it effectively ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (c). No Sir ; except for a big seizure of gold and watches in January, 1969, no significant seizures of gold or other goods while being smuggled across coasts near and adjoining Cochin were effected recently. Value of gold and other goods seized by the Collectorate of Customs & Central Excise, Cochin, During 1967 and 1968 are given below :—

Year	Gold	Other goods
	Rs. lakhs	Rs. lakhs
1967	2.00	0.4
1968	2.9	3.5

(d) In line with intensified measures being taken all over the country for preventing smuggling, better vigilance is being exercised on the coastal areas supported by better collection of intelligence, redeployment of staff, intensified shore patrols etc.

Fertilizer Programme for Fourth Plan

1590. SHRI P. C. ADICHAN :
SHRI S. K. TAPURIAH :
SHRI HIMATSINGKA :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether the Fertilizer Programme for the Fourth Five Year Plan has been finalised ;

(b) if so, the total investment required for the same in the public and private sectors ;

(c) the revised targets of production of each item of fertilizer, as distinct from the targets fixed under the original draft for Fourth Plan prepared in 1965-66 and how these will be shared between the private and public sector ;

(d) the number, location and capacity of each new fertilizer project to be undertaken under the Fourth Plan in the public and private sector ; and

(e) whether self-sufficiency in fertilizers is expected to be achieved under this programme and if so, the estimated requirements at the end of this plan ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) :

(a) No.

(b) to (c). Do not arise.

Companies with Minority Foreign participation

1591. SHRI DEVEN SEN : Will the Minister of FINANCE be pleased to state :

(a) the number of Companies with minority foreign participation having provided in their Articles of Association a provision authorising the foreign partner to appoint the Managing Director ;

(b) the reaction of Government to such a provision ; and

(c) whether Government propose to amend the Company's Act with a view to make provision against such matters ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). Indian companies which are permitted to have minority foreign collaboration are not likely to have a provision in their Articles of Association giving the exclusive power to the foreign collaborator to appoint a Managing Director from their group of shareholders for the enterprise. In approving foreign collaboration cases with foreign minority capital participation, where a request is received from the foreign collaborator to appoint a managing Director from his group of shareholders, Government do not agree to such appointment except in very exceptional circumstances. In such exceptional cases, Government may agree to appointment, for a limited period, of a Managing Director from the group of foreign shareholders mainly for the purpose of the technical control of the project until the stage, the project reaches commercial production.

(c) In view of the reply to parts (a) and (b), this question does not arise in respect, particularly, of Indian companies which are permitted to have minority foreign capital participation.

Off-Shore Oil Drilling in Cambay Region

1592. SHRI C. JANARDHANAN :
SHRI D. N. PATODIA :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether Government have received any fresh offer for collaboration in off-shore oil drilling in the Cambay region ;

(b) if so, the name of the company which had made the offer ;